

3. Intra-State projects with additional potential of more than 2.00.000 hectare (ha) and with no dispute regarding sharing of water and where hydrology is established.

#### **Metallic substances as ground water**

2237. SHRIMATI SHOBHANA BHARTIA: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Government is aware that the groundwater in most parts of the country contain arsenic, chemical and metallic substances;
- (b) if so, the details thereof;
- (c) whether Government has since taken any steps to check/protect the groundwater from such hazardous chemicals etc.; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) As per information received from Central Ground Water Board, groundwater quality problems like high salinity, fluoride contamination, arsenic, iron, nitrate etc. have been observed in some parts of the country as per details given in enclosed Statement-I (See below).

(c) and (d) The steps taken in view of the groundwater quality problems include the following:—

- (i) Exploratory drilling by CGWB to find out ground water sources free from Arsenic/Fluoride and other geogenic contaminants.
- (ii) Financial and technical assistance to help provision of safe drinking water under Accelerated Rural Water Supply Programme (ARWSP).
- (iii) Financial assistance is provided to States under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) for provision of safe drinking water.
- (iv) Notification of effluent standards for various industries and monitoring of compliance thereof.
- (v) Preparation of Environmental Management Plan for restoration of environmental quality in critically polluted areas.

#### **Statement**

*State-wise number of districts where problem of groundwater contamination has been reported in Isolated pockets*

Sl.No.	State/UT	No. of districts
1	2	3
1.	Andaman and Nicobar	1

1	2	3
2.	Andhra Pradesh	23
3.	Assam	18
4.	Bihar	29
5.	Chhattisgarh	15
6.	Delhi	9
7.	Goa	2
8.	Gujarat	22
9.	Haryana	17
10.	Himachal Pradesh	2
11.	Jammu and Kashmir	10
12.	Jharkhand	14
13.	Karnataka	22
14.	Kerala	14
15.	Madhya Pradesh	49
16.	Maharashtra	32
17.	Manipur	2
18.	Orissa	28
19.	Punjab	19
20.	Rajasthan	35
21.	Tamil Nadu	30
22.	Tripura	4
23.	Uttar Pradesh	59
24.	Uttarakhand	3
25.	West Bengal	20

**Loss by flood**

2238. DR. JANARDHAN WAGHMARE:

SHRI N.K. SINGH:

SHRI MAHENDRA MOHAN:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government is aware that some parts of Maharashtra, Uttar Pradesh and